

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26-02-2020**

**PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL**

**APPLICATION NUMBER : MA/554/2019**

**PETITION NUMBER : CP/668/IB/2017**

**NAME OF THE PETITIONER(S) : RAJENDRAN (RP)**

**NAME OF THE RESPONDENT(S) : STAR AGRO MARINE EXPORTS PVT LTD**

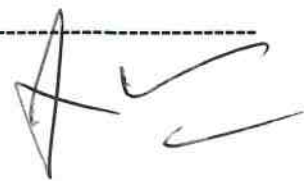
**UNDER SECTION : SEC 45 & 48 OF IBC**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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**REPRESENTATION BY WHOM**

ZAPARUVUVAI KUNAN

Response



R.V. YASURA DEVI

counsel for  
Applicant

Yasura

**ORDER**

Due to administrative exigencies in relation to sitting in Court-II, the matter could not be taken up today. Post this matter on 25.03.2020.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)